APPLICATIONS INVITED FOR THE POST OF DEPUTY GOVERNOR, RESERVE BANK OF INDIA

I. Qualifications & Experience

- (i) At least fifteen years of experience in banking and financial market operations.
- (ii) Extensive experience as a Full Time Director/ Board Member.
- (iii) Understanding, at a very senior level, of supervision and compliance in the financial sector.
- (iv) Strong competencies working with financial performance data, including interpreting, summarising and communicating high-level output.
- (v) Strong and clear communication skills on matters of public policy.

Desirable

- (i) An appreciation, as a practitioner, of the role of banks in large corporate lending, in an environment with strong bond markets.
- (ii) Understanding of bankruptcy/ restructuring/ turn-around/ credit models, and/or overseen the risk management function in a large financial institution.

II.

- 1. **Age:** Not more than 60 years of age as on 31.07.2017. The age criteria may, however, be relaxed in case of deserving candidates.
- 2. **Salary and Allowances:** The post carries the pay scale of Rs. 2,25,000/-(fixed) (Level 17)
- 3. **Term of Office:** The appointment will be for a period of three years and the person will be eligible for re-appointment.
- 4. <u>Submission of applications:</u> Applications duly filled in, together with the CV, one passport size photograph and names & contact details of three references, should be submitted to:

Jnanatosh Roy,
Under Secretary (BO.I), Department of Financial Services
Ministry of Finance, Third Floor,
Jeevandeep Building, Parliament Street,
New Delhi- 110001
Tel:011 23748751, Fax:011 23748766.

Email: **bo1@nic.in**

- 5. <u>Due by:</u> The last date of submission of applications is **21.06.2017.**
- 6. The application form can be downloaded from the website of Department of Financial Services, Ministry of Finance, Government of India (http://financialservices.gov.in).

Note: Ministry of Finance, Department of Financial Services will in no case, be responsible for non-receipt of applications or any delay in receipt thereof.